## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 306 of 2016**

Dated: 25<sup>th</sup> April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Haryana Power Generation Corporation Ltd. ...Appellant(s)

Vs.

Haryana Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Ms. Neha Garg

Counsel for the Respondent(s) : -

**ORDER** 

List the matter on <u>26.07.2017</u>. In the meantime, pleadings be completed.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt